GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 1421. TO BE ANSWERED ON TUESDAY, THE 29TH JULY, 2025.

NATIONAL INDUSTRIAL CORRIDOR DEVELOPMENT CORPORATION

1421. SHRI ARUN BHARTI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) the timeline fixed for the development and operationalisation of the National Industrial Corridor Development Corporation (NICDC);
- (b) the timeline fixed for the development and operationalisation of the Integrated Manufacturing Clusters (IMC);
- (c) the estimated global investment NICDC is expected to attract;
- (d) whether the Government has taken precautions for the development of the project in light of sustainable development, if so, the details thereof; and
- (e) whether the Government have any monitoring committee to report the industrial and economic development and if so, the details thereof along with the framework of such a committee?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a) &(c): National Industrial Corridor Development Corporation Limited (NICDC) (previously known as Delhi-Mumbai Industrial Corridor Development Corporation Limited (DMICDC)) was incorporated in January, 2008 for development, coordination, and implementation of National Industrial Corridor Development Programme (NICDP). Under the Industrial Corridor Programme, smart cities/nodes are developed with sustainable infrastructure and Plug and Play infrastructure is made available at the plot level.

Government of India has approved the development of 20 projects under National Industrial Corridor Development Programme (NICDP). These include:

 Four completed projects namely, Dholera Special Investment Region (Gujarat), Shendra Bidkin Industrial Area (Aurangabad), Integrated Industrial township Greater Noida and Integrated Industrial Township Vikram Udyogpuri.

- 2. Four projects for development of Industrial areas in Krishnapatnam(Andhra Pradesh), Tumakuru (Karnataka), Multi Modal Logistic Hub (MMLH) and Multi Modal Transport Hub (MMTH) at Greater Noida (Uttar Pradesh) and Integrated Multi Modal Logistics Hub at Nangal Chaudhary (Haryana)
- 3. Twelve new Industrial Smart City Projects namely, IMC Khurpia (Uttarakhand), IMC Rajpura (Punjab), IMC Hisar (Haryana), Dighi Port Industrial Area (Maharashtra), IMC Palakkad (Kerala), IMC Agra and IMC Prayagraj (UP), IMC Gaya (Bihar), Zaheerabad Industrial Area (Telangana), Orvakal Industrial Area and Kopparthy Industrial Area (Andhra Pradesh) and Jodhpur Pali Marwar Industrial Area (Rajasthan).

The tentative construction timelines for development of trunk infrastructure are 36-48 months from the actual date of appointment of EPC contractor. The combined investment potential of these projects is estimated at ₹1,52,757crores (~US \$18 billion).

- (d): The Industrial Corridor projects adopt a sustainable approach for development to aid the evolution of a Low Carbon City (LCC), including planning for open green spaces, public transit and transit-oriented development (TOD), encouraging the use of renewable energy, minimizing the use of conventional energy, optimizing the conservation and recycling of water, and recovery and recycling of solid waste materials.
- (e): Yes, an Apex Monitoring Authority, chaired by the Finance Minister, periodically reviews NICDIT's (National Industrial Corridor Development and Implementation Trust) activities, and a Board of Trustees, led by the Secretary. DPIIT, manages oversight. The composition of the Apex Monitoring Authority is as follows:
 - 1. Finance Minister Chairperson
 - 2. Minister-in-charge, Ministry of Commerce & Industry Member
 - 3. Minister of Railways Member
 - 4. Minister of Road Transport & Highways Member
 - 5. Minister of Shipping Member
 - 6. Vice Chairman, NITI Aayog Member
 - 7. Chief Minister(s) of States concerned Member
